

to the concerned State Governments for taking appropriate action.

[English]

Welfare Fund Scheme for Indians Working Abroad

3266. PROF. K.V. THOMAS: Will the Minister of LABOUR be pleased to state:

(a) whether Kerala Government has submitted a welfare fund scheme for the benefit of Indians working abroad;

(b) if so, whether this scheme has been accepted;

(c) whether arrangements would be made for Indians and their families abroad to get adequate medical facilities in the event of accidents; and

(d) whether the investments made by the Indians working abroad will get the benefits and concession given to export promotion measures?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise.

(c) The employment contracts of emigrant workers provide for medical benefits to them as per local labour laws. Families of such workers do not usually accompany them when they go abroad for employment.

(d) The information is being collected.

Wage Policy in Free Export Zone

3267. SHRIMATI GEETA MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that at the 'Free Export Zones' no wage policy is followed; and

(b) if so, whether Government propose to fix a wage policy for these 'Free Export Zones'?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The 'Free Export Zones' are governed by the wage policies of the respective states in which they are located.

(b) Does not arise.

Insurance for Agricultural Workers

3268 DR. K. KALIMUTHU: Will the Minister of LABOUR be pleased to state:

(a) whether there is a proposal under consideration of Government to introduce a nationwide personal insurance scheme for workers engaged in agricultural operations;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). There is no proposal to introduce any new personal insurance scheme, for workers engaged in agricultural operations. However, a Group Insurance Scheme for Landless Agricultural Labourers operated by the Life Insurance Corporation is already in operation all over the country.

Implementation of Civil Rights Act

3269. SHRI J. CHOKKA RAO: Will the Minister of WELFARE be pleased to state:

(a) whether Government are taking measures for implementation of the Civil Rights Act, 1955;